



2026:AHC:42884-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 1022 of 1990

Hundi And Another

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	V K Chaturvedi
Counsel for Respondent(s)	:	D G A

Court No. - 42

HON'BLE SIDDHARTHA VARMA, J.

HON'BLE PRASHANT MISHRA-I, J.

1. As per the Office Report dated 24.02.2026 which is based on the report of the Chief Judicial Magistrate, Firozabad dated 21.02.2026, we find that both the appellants, Hundi Lal and Bal Kishan, have died. No near relative has filed any application to continue the appeal on their behalf.

2. In view of the above, the Criminal Appeal stands abated.

(Prashant Mishra-I,J.) (Siddhartha Varma,J.)

February 25, 2026

M.S. Ansari